

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

ORDER

The resignation tendered by Ms. Kiran Lachhwani D/o Sh. Devidas Lachhwani, from the post of Personal Assistant (P.A) of this office, is hereby accepted at her own request and she stands relieved from her duties w.e.f. 08.09.2022 (A/N).

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GIRISH KATHPALIA
DT: 15/9/22
07.9.22

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):
TIS HAZARI COURTS, DELHI

No. 67720-739 /Estt.-I/PF/2022

Dated, Delhi the _____

07 SEP 2022

Copy forwarded for information and necessary action to :

1. The Drawing and Disbursing Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi with the direction to inform the Housing Department in case the official is in possession of government accommodation.
2. The Accounts Officer, Accounts Branch, Central District, Tis Hazari Courts, Delhi, to disburse her salary as per rules.
3. The PAO concerned through concerned Accounts Branch.
4. Personal Office of the Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
5. The PRO/APRO, Tis Hazari Courts, Delhi.
6. A.O. (J), Recruitment Cell, Tis Hazari Courts, Delhi.
7. Dealing Officials (Central, Tis Hazari Courts) – Establishment Seat/ACR Seat/ Leave Seat / Layers Seat/Seniority & Promotion Seat / Transfer & Posting Seat / General Branch / Computer Branch / Library Branch/ Vigilance Branch.
8. The Web-Site Committee, Tis Hazari Courts, Delhi.
9. Ms. Kiran Lachhwani, Personal Assistant, posted in the Office Pool, East District, Karkardooma Courts, Delhi (Temporary), to tender her Relieving Report accordingly.

Balbir Singh
07/9/22

(Balbir Singh Shalwar)
Administrative Officer (Judicial) (Admn-I)
Principal District & Sessions Judge's Office (HQs):
Tis Hazari Courts, Delhi

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